

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

65

Application No.2 & 4 Ors./ (MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: M/s. Sejal Glass Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Mayur Faria	Adv. for the Applicant	Mayur Faria
2)	Parag T. Joshi	Adv. for Respondent	Parag T. Joshi

ORDER

Application 2 & 4 Ors./73(4)/NCLT/MB/MAH/2017

At request of the parties, list this matter on 22.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)